

Development Corporation Limited, New Delhi, for the year 1977-78.

[Placed in Library. See No. LT-4357/79].

REVIEW AND ANNUAL REPORT OF DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1976-77.

(2) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

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12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SECOND REPORT

SHRI RAM VILAS PASWAN (Hajipur): I beg to present the Thirty-second Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND THIRTY-SECOND, HUNDRED AND THIRTY-THIRD AND HUNDRED AND FORTY-FIRST REPORTS

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the following Reports of the Public Accounts Committee:

(1) Hundred and thirty-second Report on paragraphs 8, 14 and 17 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil), Volume I, Indirect Taxes relating to Customs Receipts.

(2) Hundred and thirty-third Report on action taken by Government on the recommendations contained in the Seventy-seventh Report on Direct Taxes.

(3) Hundred and forty-first Report on action taken by Government on the recommendations contained in the Seventy-third Report on University Grants Commission relating to Ministry of Education and Social Welfare.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-EIGHTH AND THIRTY-NINTH REPORTS

SHRI JOTIRMOY BOSU (Diamond Harbour): I beg to present the following Report and Minutes on the Committee on Public Undertakings:

(1) Forty-eighth Report on International Airports Authority of India—Imbalances in the utilisation of Airports and in the operations of foreign airlines vis-a-vis national carriers and Minutes of the sittings of the Committee relating thereto.

(2) Thirtieth Report on action taken by Government on recommendations contained in the Fifteenth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation Ltd.—Utility of Rajabagan Dockyard and other related matters.

COMMITTEE ON SUBORDINATE LEGISLATION

NINETEENTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Nine-